

ITEM NO.37

REGISTRAR COURT. 2

SECTION IX

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. VIVEK SAXENA

Petition(s) for Special Leave to Appeal (C) No(s). 15515/2023

THE COMMISSIONER, NASHIK MUNICIPAL CORPORATION & ANR.Petitioner(s)

VERSUS

SHUBHANGI VITTHAL KAMODKAR & ANR.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.136135/2023-EXEMPTION FROM FILING  
C/C OF THE IMPUGNED JUDGMENT and IA No.136137/2023-EXEMPTION FROM  
FILING O.T. )

Date : 10-10-2023 This petition was called on for hearing today.

For Petitioner(s)

M/S. Black & White Solicitors, AOR  
Mr. Suhaskumar Kadam, Adv.

For Respondent(s)

Mr. A. Venayagam Balan, AOR  
Mr. Gaurav Pal, Adv.  
Mr. Kiritkumar Govindlal Sheth, Adv.  
Mr. Ashray Behura, Adv.  
Mr. Deepak Parashar, Adv.  
Mr. Prakhar Singh, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

Respondent No. 1 has already filed the counter affidavit.

Despite service of notice on respondent No.2 there is no  
appearance on his behalf.

Hence, the matter be processed for listing before the Hon'ble  
Court, under the rules.

VIVEK SAXENA  
Registrar

MG